IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
(IB)-244(ND)/2017
CA/246/2019 CA-237/2018 CA-1683/2019 IA-2230/2022

IN THE MATTER OF:
Indian Bank ... **Applicant/Petitioner**

Versus

M/s. Athena Demwe Power Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 02.12.2022

CORAM:
SHRI. BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (J)

SHRI. L.N. GUPTA, HON'BLE MEMBER (T)

PRESENT:

For the Applicant	:	Mr. Yashu Rustagi Adv.
For the Navayuga Engineering Co. Ltd.	:	Mr. Saurav Agrawal, Ms. Medha Sachdeva, Mr. Puneeth Ganapathy, Devpriya Singh, Mr. Soumil Jhanwar Advs. in CA-237/2018
For the THDC India Ltd.	:	Tanuj Sud Adv; Ajay Kumar Adv; Harshita Ahluwalia Adv. and Stuti Vatsa Adv. in IA-2230/2022

ORDER

Due to paucity of time the matter could not be taken up. List the matter on 12.12.2022.

-Sd-

(L.N. GUPTA)
MEMBER (T)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (J)

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